

ITEM NO.21

COURT NO.2

SECTION II-D

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3658/2024

[Arising out of impugned final judgment and order dated 01-12-2023 in WPCRL No. 1044/2023 passed by the High Court of Kerala at Ernakulam]

SADIK A P @ SADIQ AHMED & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No.64694/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.64695/2024-EXEMPTION FROM FILING O.T.

IA No. 13256/2026 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 245464/2024 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 64694/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 64695/2024 - EXEMPTION FROM FILING O.T.

IA No. 122960/2025 - WITHDRAWAL OF CASE / APPLICATION

WITH

SLP(Crl) No. 4384/2024 (II-D)

IA No. 150836/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 122977/2025 - WITHDRAWAL OF CASE / APPLICATION

W.P.(C) No. 320/2026 (PIL-W)

FOR ADMISSION

IA No. 81815/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 21-04-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Basant R, Sr. Adv.

Mr. Vishnu P, Adv.

Mr. Haris E A, Adv.

Mr. Naman Vashishtha, Adv.

Mr. Manu Krishnan G, AOR

Mr. Siddhartha Dave, Sr. Adv.
Mr. Haris Ea, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. Karthik Ashok, Adv.
Ms. Smrithi Suresh, Adv.
Ms. Nanditha S, Adv.
Mr. Vishnu P., AOR

Mr. Siddhartha Dave, Sr. Adv.
Mr. Vishnu P, Adv.
Mr. Haris E A, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. A. Karthik, AOR
Ms. Smrithi Suresh, Adv.
Ms. Nanditha S, Adv.

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. Rajat Nair, Adv.
Mr. Suyansh Pandey, Adv.
Mr. Aditya Shankar Dixit, Adv.
Ms. Astha Singh, Adv.
Mrs. Chitrangda Rastravara, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Aishwarya Bhati, A.S.G.
Ms. Shreya Jain, Adv.
Mr. Anhinav Aggarwal, Adv.
Mr. Maulik Shrivastava, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Shaji P Chaly, Sr. Adv.
Mr. Shivam Sharma, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Sunaina Phul, Adv.
Mr. Jashan Vir Singh, Adv.

Mr. Harshad V. Hameed, AOR
Mr. Dileep Poolakot, Adv.
Ms. Ashly Harshad, Adv.
Mr. Mahabir Singh, Adv.
Mr. Muhammed Siddick, Adv.
Dr. Arunender Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Registry is directed to de-tag and list the Writ
Petition (C) No.320/2026 separately from rest of the
matters.

SLP(Crl.) Nos. 3658/2024 and 4384/2024

Ms. Aishwarya Bhati, learned Additional
Solicitor General, appearing for the National
Investigation Agency, prays for and is granted a week's
time to file additional affidavit placing on record
additional documents.

List the matters again on 28.04.2026.

W.P.(C) No. 320/2026

Issue notice, returnable on 14.07.2026.

The respondents are granted four weeks' time to
file counter affidavit. Thereafter, petitioner will
have two weeks' time from the date of receipt of
counter affidavit to file rejoinder affidavit.

(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

SLP(Crl.) Nos. 3658/2024 & connected cases